

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

CP 23/93 in OA 593/89

DATE OF ORDER : 8-12-97

Between :-

- | | |
|----------------------------|--------------------------|
| Y.S.V.S.Shankar Rao Bavaji | 6. T.K.Sudarshan |
| 2. G.S.Vijaya Kumar | 7. R.Taruneshwar |
| 3. B.G.Jayakumar | 8. Smt.S.Sudarshana Devi |
| 4. M.Shaheed Ali | 9. Y.Bhima Rao |
| 5. B.S.Murthy | 10.M.Y.Madaki |

... Applicants

And

- 1.Sri D.C.Mishra,
General Manager,
SC Rlys, Rail Nilayam, Sec'bad.
2. Sri P.Murugan, Chief
Personnel Officer,
SC Rlys, Rail Nilayam,
Sec'bad.

... Respondents

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Counsel for the Applicants : Shri G.V.Subba Rao

Counsel for the Respondents : Shri V.Rajeshwar Rao, SC for Rlys

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CORAM:

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri H.Rajendra Prasad, Member (A)).

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... 2.

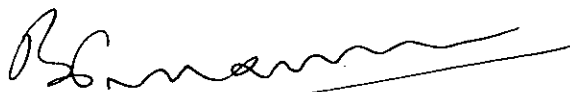
(Order per Hon'ble Shri H.Rajendra Prasad, Member (A)).

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Heard Sri V.Rajeshwar Rao, standing counsel for Railways,
and Sri G.V.Subba Rao counsel for the applicants.

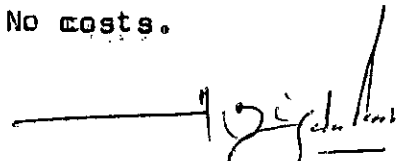
2. The orders passed by this Tribunal on 4-12-92 in
OA 593/89 have been set aside by Hon'ble Supreme Court vide order
dt.31-10-96 in Civil Appeal Nos.1535-36 of 1994. In view of this,
nothing survives in ~~law~~ this C.P.

3. Accordingly CP is closed. No costs.



(B.S. JAI PARAMESHWAR)
Member (J)

8/12/97

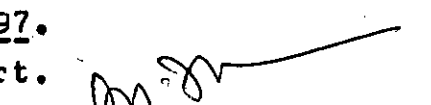


(H. RAJENDRA PRASAD)
Member (A)

Dated: 8th December, 1997.

Dictated in Open Court.

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Deputy Registrar